

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 287 of 2013

Dated : 14th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

**Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Pratik Dhar for R-1**

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing before the **Kolkata Circuit Bench on 27th & 28th March, 2014.**

**(Rakesh Nath)
Technical Member
ts/pr**

**(Justice M. Karpaga Vinayagam)
Chairperson**